

Setting up of a new Metallurgical Design Institute with Soviet Assistance

10220. SHRI ARJUN SINGH BHADORIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government have any proposal under consideration to set up a new Metallurgical Design Institute with the assistance of the Soviet Union ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT). (a) No, Sir.

(b) Does not arise.

Production in Butler Leather (Shoe) Factory, Muzaffarpur (Bihar)

10221. SHRI SHIVA CHANDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the production in the Butler Leather (Shoe) Factory of Muzaffarpur in Bihar has been on the decline during the last three years ;

(b) if so, the specific reasons therefor and the financial assistance and loan given to it within that period by Government for developing the industry ; and

(c) if not, the annual production of the Butler Leather Factory during the last three years and the profits made by the Factory within that period ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Government are not aware of the existence of any factory under the name and style of 'Butler Leather (Shoe) Factory' in Muzaffarpur in Bihar.

(b) and (c). Do not arise.

Barter System in Internal Trade

10222. SHRI SHIVA CHANDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that some

internal trade inside India is still carried on by the barter system ; and

(b) if so, which trades and in which areas and what commodities are the means of exchange in those trades ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Government have not compiled any statistics relating to the volume of internal trade carried on by barter system in the country. The task of compiling data or full statistics of such internal trade is stupendous and will involve much expenditure of public funds which may not be commensurate with the results likely to be achieved.

Proposals for Setting up Separate Colonies for Beggars Outside Delhi and Other Cities

10223. SHRI SHIVA CHANDRA JHA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Government are planning to take all the beggars out of Delhi and other cities of India and settle them in separate colonies away from these cities ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) to (c). Beggary is primarily a responsibility of the State Governments who have legislations of their own for dealing with the problem. The Delhi Administration does not have any such plan. The Government are not aware of such plan in respect of other cities also.

Implementation of Decisions of Samastipur (Zone) Users' Committee Meetings

10224. SHRI SHIVA CHANDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any action is taken on the proposals of the Members of Parliament or others made in the Railway Users' Committee meetings ;